

**CA No.19/2019**

**Balbir Singh v. State**

05.09.2020

**Matter is taken up today for physical hearing in the court in terms of Office Order No.417/RG/DHC dated 27.08.2020 and Circular issued by Ld. District & Sessions Judge cum Special Judge (CBI), Rouse Avenue District Court, New Delhi, regarding Duty Roster of the Judicial Officers and Modalities in respect of physical hearing bearing No.E-10559-10644/Power/Gaz./RADC/2020 dated 28.08.2020 and No.E-10927-11013/Power/Gaz./RADC/2020 dated 30.08.2020 respectively.**

Present: Appellant in person.

Sh. Manish Rawat, learned Addl. PP for the State.

Request was made by learned Counsel for the appellant that he would prefer to address arguments in physical hearing of the court. Therefore, the matter listed today to fix a date for physical hearing. Let the matter be fixed for physical hearing for argument on **28.09.2020** at **2 pm**.



**(AJAY KUMAR KUHAR)**

**ASJ/ Special Judge (PC Act) (CBI)-09,**

**(MPs/MLAs Cases), RADC,**

**New Delhi/05.09.2020 (a)**

**CA No.18/2019**

**Ram Niwas Goel v. State**

05.09.2020

**Matter is taken up today for physical hearing in the court in terms of Office Order No.417/RG/DHC dated 27.08.2020 and Circular issued by Ld. District & Sessions Judge cum Special Judge (CBI), Rouse Avenue District Court, New Delhi, regarding Duty Roster of the Judicial Officers and Modalities in respect of physical hearing bearing No.E-10559-10644/Power/Gaz./RADC/2020 dated 28.08.2020 and No.E-10927-11013/Power/Gaz./RADC/2020 dated 30.08.2020 respectively.**

**Present:** Sh. Dipanshu Gaba, proxy counsel for appellants no. 1 to 4.  
Sh. Manish Rawat, learned Addl. PP for the State.

Request was made by learned Counsel for the appellant that he would prefer to address arguments in physical hearing of the court. Therefore, the matter listed today to fix a date for physical hearing. Let the matter be fixed for physical hearing for argument on **28.09.2020** at **2 pm**.



**(AJAY KUMAR KUHAR)**  
**ASJ/ Special Judge (PC Act) (CBI)-09,**  
**(MPs/MLAs Cases), RADC,**  
**New Delhi/05.09.2020 (u)**

**SC No.05/19**

**State v. Shashi Tharoor**

05.09.2020

**Matter is taken up today for physical hearing in the court in terms of Office Order No.417/RG/DHC dated 27.08.2020 and Circular issued by Ld. District & Sessions Judge cum Special Judge (CBI), Rouse Avenue District Court, New Delhi, regarding Duty Roster of the Judicial Officers and Modalities in respect of physical hearing bearing No.E-10559-10644/Power/Gaz./RADC/2020 dated 28.08.2020 and No.E-10927-11013/Power/Gaz./RADC/2020 dated 30.08.2020 respectively.**

Present: Sh. Atul Kumar Srivastava, learned Addl. PP along with ASI Rajesh Kumar on behalf of IO.  
None for accused.

The matter is taken up today for physical hearing in view of the Duty Roster prepared by Ld. District & Sessions Judge-cum-Special Judge (CBI), RADC, New Delhi. However, an e-mail was received from Sh. Gaurav Gupta, learned Counsel for the accused Sh. Shashi Tharoor on 04.09.2020, stating therein that in view of the current situation prevailing due to Covid-19, it would not be possible for them to appear physically and a request was made to take up the matter through Video Conferencing at any time convenient to the Court. (Printout of the e-mail be taken out and be placed on record.)

The facility of Video Conferencing is not available in the court. In view of the request made by learned Counsel for the accused, the matter stands adjourned for hearing on the application of the accused through Video Conferencing. It is informed by learned Additional PP that IO Sh. V. K. P. S.

*Atul Kumar*  
5.9.2020

-2-

Yadav, ACP, who had filed reply to application online under his signature, is found Covid Positive. In view of the above, let case be listed on **25.09.2020** at **11.30 am** for hearing through Video Conferencing.

 5.9.2020

**(AJAY KUMAR KUHAR)**  
**ASJ/ Special Judge (PC Act) (CBI)-09,**  
**(MPs/MLAs Cases), RADC,**  
**New Delhi/05.09.2020 (a)**



**Dte of Enf. v. P. Chidambaram & Ors.**  
**ECIR No.07/HIU/2017**

05.09.2020

**Matter is taken up today on submission of report by the Asst. Ahlmad of the Court.**

Present: Sh. N. K. Matta, learned SPP for Dte. Of Enforcement.

On 04.08.2020, the complaint was assigned by Ld. District & Sessions Judge cum Special Judge (CBI), Rouse Avenue District Court, New Delhi, as per e-mail received on the official e-mail ID of the Court i.e. readercbi09radc@gmail.com and the same was taken up for consideration on 05.08.2020.

In terms of the Modalities in respect of physical hearing bearing No.E-10559-10644/Power/Gaz./RADC/2020 dated 28.08.2020, Ahlmad has opened the same in the presence of Sh. Naveen Kumar Matta, learned SPP for DoE and reported that on 01.09.2020, IO Sh. Sandeep Thapliyal, Asst. Director had filed a sealed envelop containing complaint of the case. Complaint is taken on record.

Put up on the date fixed.



**(AJAY KUMAR KUHAR)**  
**ASJ/ Special Judge (PC Act) (CBI)-09,**  
**(MPs/MLAs Cases), RADC,**  
**New Delhi/05.09.2020 (u)**

**Dte of Enf. v. Sanjay Bhandari & Ors.**  
**ECIR No.HQ/03/2017**

05.09.2020

**Matter is taken up today on submission of report by the Asst. Ahlmad of the Court.**

Present: Sh. N. K. Matta, learned SPP for Dte. Of Enforcement.

On 04.08.2020, the complaint was assigned by Ld. District & Sessions Judge cum Special Judge (CBI), Rouse Avenue District Court, New Delhi, as per e-mail received on the official e-mail ID of the Court i.e. readercbi09radc@gmail.com and the same was taken up for consideration on 05.08.2020.

In terms of the Modalities in respect of physical hearing bearing No.E-10559-10644/Power/Gaz./RADC/2020 dated 28.08.2020, Ahlmad has opened the same in the presence of Sh. Naveen Kumar Matta, learned SPP for DoE and reported that on 01.09.2020, IO Sh. Shri Ram Meena, Asst. Director had filed a sealed envelop containing complaint of the case. Complaint is taken on record.

Put up on the date fixed.



**(AJAY KUMAR KUCHAR)**  
**ASJ/ Special Judge (PC Act) (CBI)-09,**  
**(MPs/MLAs Cases), RADC,**  
**New Delhi/05.09.2020 (a)**